

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



C. P. NO. 25(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**


NAME OF THE COMPANY: M/s. Anil Kumar Garg V/s. Queens Granite Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ranjana Ray Gauri, Adv.	} Respondents		
2.	Pushkar Taimni, Adv.			
3.	Tarun Mehta, Adv.	} Petitioner		
4.	Shelly Khanna, Adv.			
5.	S.K. Girei, Adv.			
	Rajesh K			

ORDER

At request of the Ld. Counsel for the petitioner, the matter is adjourned to
05.10.2016.


(Ina Malhotra)
Member Judicial